

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 4180-4181/2020

(Arising out of impugned final judgment and order dated 23-04-2019 in SA No. 610/2017 11-11-2019 in CMRA No. 10/2019 passed by the High Court Of Judicature At Allahabad)

BADRI NARAIN SINGH & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(To be taken up in first ten matters.

IA No. 19263/2020 - EXEMPTION FROM FILING O.T.

IA No. 19262/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 18-10-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.T. RAVIKUMAR

HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Mr. Amit Anand Tiwari, Adv.
Ms. Madhu Sharan, Adv.
Ms. Pyoli, Adv.
Mr. Somesh Chandra Jha, AOR
Mr. Amartya A.sharan, Adv.
Mr. Mayank Gautam, Adv.

For Respondent(s) Ms. Ruchira Goel, AOR
Mr. Adit Jayeshbhai Shah, Adv.
Mr. Sharanya Sinha, Adv.

Mr. Abhimanyu Singh, Adv.
Mr. Bhagwanjee Thakur, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Application for exemption from filing O.T. is allowed.

In view of the letter circulated on behalf of the petitioners,
list on 09.01.2024.

(HEMALATHA MOHAN)
P.S. to REGISTRAR

(MATHEW ABRAHAM)
COURT MASTER (NSH)